

Central Administrative Tribunal
Principal Bench, New Delhi

O.A. No. 2090/2004

Friday, this the 27th day of August, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Vishal Sharma
S/o Shri Mahesh Chand Sharma
R/o B-5/316, Yamuna Vihar
Delhi-53

(By Advocate: Shri R.K.Shukla)

..Applicant

Versus

1. Secretary (Medical)
Dept. Of Health & Family Welfare
Delhi Sachivalaya
IP Estate, New Delhi-3
2. Medical Superintendent
Aruna Asaf Ali Government Hospital
5, Rajpur Road, Delhi

..Respondents

ORDER (ORAL)

Learned counsel for applicant states that he may be permitted to withdraw the present petition with liberty to represent the respondents in the first instance and thereafter, if necessary, file another petition before this Tribunal.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Naik
(S. K. Naik)
Member (A)

Ag
(V. S. Aggarwal)
Chairman

/sunil/